

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 23

CP/260(MB)2022

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **01.05.2024**

NAME OF THE PARTIES: **MADHUKAR SAWANT V/s RELIANCE
INDUSTRIES LIMITED**

Section 58(3) of the Companies Act, 2013

ORDER

Adv. Vipul Shukla for Respondent Nos.1 & 2 is present through VC.

Ld. Counsel for the Petitioner seeks some time to bring on record the legal heirs of Respondent No.9.

List this matter on Board on **14.06.2024**.

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**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Rehan Shaikh

-sd-

**JUSTICE V.G. BISHT
MEMBER (JUDICIAL)**